

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.20/2002

Wednesday this the 11th day of September, 2002
CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Deepa C.S.
W/o Saju, aged 35,
Kanjiravelil, Panikenkuty PO
Konnathady Vilalge,
Udumbanchola Taluk,
Idukki District.

...Applicant

(By Advocate Mr.PV Elias (not present)

V.

1. Union of India, represented by
the Secretary, Ministry of Communications,
New Delhi.

2. The Superintendent of Post Offices,
Idukki Division,
Thodupuzha.

3. Salji George,
Narakathra,
Panickankudy PO
Konnathady Village.

...Respondents

(By Advocate Mr. C.Rajendran (for R.1&2) (rep)

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

None for the applicant even on second call.

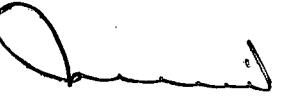
On 7.1.2002 when the OA was taken up for admission,
counsel of the applicant sought time to amend the OA.
However the learned counsel did not turn up and no
steps have been taken for amendment. When the OA came
up on 27.8.2002 none appeared for the applicant even
the case called twice. Today also none appeared for
the applicant even on second call. It appears that

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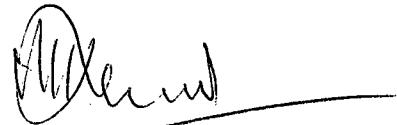
.2.

the applicant is not interested in prosecuting the matter any further. Hence the application is dismissed for default and non-prosecution.

Dated the 11th day of September, 2002



T.N.T. NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

(s)